

Rs. 1230.90 crore (Rs. 499.38 crore for Diabetes, CVD and Stroke and Rs. 731.52 crore for Cancer) for the Eleventh Five year Plan (2010-12). The programme focuses on health promotion, capacity building including human resource development, early diagnosis and prevention and control of unhealthy diet and physical inactivity controlling obesity and integration with the primary health care system.

***Selling of medicines of different composition under  
one brand name***

2112. SHRI Y.S. CHOWDARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that drugs of different compositions are being sold under the same name in various parts of the country for treating different ailments;

(b) if so, whether Government is aware that this may harm the health of the consumers; and

(c) if so, the steps proposed to be taken to ensure that one brand name is not given to different medicines having different composition?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) to (c) Yes. Some cases of drugs of different compositions being sold under the same name in various parts of the country have come to the notice of the Government. The licenses for manufacture of drugs are granted by State Licensing Authorities appointed by the State Governments. The office of Drugs Controller General (India) has, therefore, issued a letter to the Drugs Controllers of all States Union Territories and the manufacturers concerned for withdrawing the drug formulations having same brand name with different compositions. States have also been requested to remain vigilant while granting the licenses for manufacture of drugs and withdraw permission in the cases of same brand names used for different drugs.

***Rejection of HPV vaccine project by PHFI***

2113. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Public Health Foundation of India (PHFI) had rejected Human Papilloma Virus (HPV) vaccine project proposal;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government is considering to provide compensation for all subjects victimized by the vaccine programme; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Information is being collected and will be laid on the Table of the House.

***Setting up of labs for testing nicotine content in tobacco products***

2114. SHRIMATI GUNDU SUDHARANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has proposed to set up six labs in the country to test the amount of nicotine and tar in cigarettes and bidis;
- (b) if so, when the proposal was initiated;
- (c) the progress of the proposal and by when the labs are going to be set up; and
- (d) the details of criteria adopted in setting up of the labs?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. One Apex/research laboratory and five testing laboratories have been identified under the National Tobacco Control Programme for capacity building of these laboratories for testing of tar and nicotine contents of tobacco products given as under :—

Apex Lab:—

- (I) National Institute of Biologicals, Noida

Testing Labs:—

1. Central Drug Laboratory, Kolkata
2. Central Drug Testing Laboratory, Mumbai
3. Regional Drug Testing Lab, Chandigarh
4. Regional Drug Testing Lab, Chennai
5. Food Research and Standardization Laboratory, Ghaziabad

The proposal relating to identification of tobacco testing labs was initiated in 2008.

(c) Laboratories have been identified and funds have also been earmarked for procuring the equipments to these labs.

(d) Criteria adopted in setting up of the labs were based as per guidelines under WHOTobReg and TobLabNet. Technical advice was also sought from CDC Atlanta.